

(b) the number of projects, work on which has started;

(c) the minimum size of the plants being set up; and

(d) whether the cost of manufacture of T.V. colour tubes by the units is comparable to international prices now prevailing?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) Three projects for the manufacture of Colour Picture Tubes have been cleared by the Government.

(b) Work has started in all the projects.

(c) Two projects are planned for an installed capacity of 5 lakh numbers per annum each and the third project will have an installed capacity of 7.5 lakh numbers per annum.

(d) The import duty protection available on Colour Picture Tubes is 75 per cent and it is expected that the local cost of production will be within 1.75 times the c.i.f. value of imported colour picture tubes.

#### Schools computerisation programme

3206. SHRI SATYENDRA NARAYAN SINHA: Will the PRIME MINISTER be pleased to state:

(a) whether the cost of computers required for the school computerisation programme is high;

(b) if so, the steps proposed to bring down the cost of such computers; and

(c) the details in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRODUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (c). The present cost of computers required for school computerisation is considered to be reasonable.

#### Stock exchange fund

3207. SHRI V. SOBHANADRE-ESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether in pursuance of Government directive stock exchange fund has been set up in Hyderabad and Vijayawada stock exchanges in Andhra Pradesh; and

(b) if not, when this fund will be set up?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BRAHMA DUTT): (a) and (b). Hyderabad Stock Exchange is working out the modalities of the setting up of a Customer's Protection Fund. Meanwhile, the scheme prepared by the Bombay Stock Exchange has been circulated to all the other Stock Exchanges for consideration and adoption. The Fund is expected to be set up in due course.

There is no recognised Stock Exchange Vijayawada.

#### Delay in payment to nominees by Life Insurance Corporation

3208. SHRI RAMASHRAY PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Life Insurance Corporation takes an unduly long time to make payments to the nominees in case of death of policyholders; and

(b) the remedial measures proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) and (b). It is not true that LIC takes an unduly long time to make payment to the nominees in regard to death claims. The percentage of death claims settled within 90 days of death is nearly 70 per cent. Delays occur when all relevant documents do not become available in time.